

## NOTICE

All concerned are hereby informed that w.e.f. **16<sup>th</sup> January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2<sup>nd</sup> & 3<sup>rd</sup> Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.01.2020 (THURSDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd.& Anr.	Vikram saini	Karan Kohli-R1 Jeevan Kumar-R2
2.	Comp. App. (AT) (Ins) No. 706 of 2019	Forech India Pvt. Ltd. Vs. Tecpro Systems Ltd & Ors. <b>With</b>	Arvind Kumar	S.K. Sharma
3.	Comp. App (AT) (Ins) No. 758 of 2019	Tecpro Employees Welfare Association. Vs. Venkatesan Sankaranarayanan (IRP) & Ors. <b>With</b>	Ashish Kumar Upadhyay	Sabhya Choudhary
4.	Comp. App. (AT) (Ins) No. 890 of 2019	V. Murali Vs. Venkatesan Sankaranarayanan & Anr.	V. Murali	P.V. Dinesh -R1

**For Admission (After Notice)**

5.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	Divyakant Lohoti- R1 Praveena Bisht-R5
6.	Comp. App (AT) (Ins) No. 1100 of 2019	Harrish Khurana. Vs. One World Realtech Pvt. Ltd.	Ashish Middha	Ishant Singh Katoz
7.	Comp. App. (AT) (Ins) No. 1185 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya Vashisth	Shivambika Sinha- R1 Shashank Agarwal-R2 Sanjay Bhat-RP
8.	Comp. App. (AT) (Ins) No. 1193 of 2019	State Tax Officer. Vs. Mekaster Engineering Ltd.	Aastha Mehta	Saurabh Kumar
9.	Comp. App. (AT) (Ins) No. 1293 of 2019	Oriental Bank of Commerce Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Alok Dhir
10.	Comp. App (AT) (Ins) No. 1334 of 2019	Power Grid Corporation of India Ltd. Vs. Korba West Power Company Ltd & Ors.	Anshuman Sharma	Mahesh Agarwal- R1 Abhinandan Banerjee-R2
11.	Comp. App. (AT) (Ins) No. 1378 of 2019	Chand Prakash Mehra Vs. Praveen Bansal & Anr.	Sidhartha Sharma	Mrinali Prasad-R1 to IRP PBA Srinivasan- R2
12.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	

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**By Order****-sd/-****Registrar**